

(b) the reasons for which Allahabad has not been able to get so far the amount which was due to that city under this scheme; and

(c) the reasons for not removing the acute pollution at "Sangam" in Allahabad ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) No, Sir. Ganga project Directorate has been set up. Work to clean the pollution on river Ganga has commenced.

(b) and (c). A scheme for renovation and augmentation of the capacity of the Gaughat Pumping Station at Allahabad, prepared by the U.P. Jal Nigam, has been sanctioned at an estimated cost of Rs. 1.6 crores. Funds will be released according to progress of work.

The scheme, to be completed in about two years, is expected to reduce substantially pollution near the Sangam.

[English]

**Pollution of Ganga by IFFCO Fertilizer Plant
Phoolpur, Allahabad**

586. SHRI MOHD. MAHFOOJ ALI KHAN : Will the PRIME MINISTER be pleased to state :

(a) whether effluent discharged by IFFCO Fertilizer plant, phoolpur in Allahabad is causing acute pollution in the Ganga and Yamuna water;

(b) if so, the action taken by Government against the management; and

(c) if no action has been taken, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI Z. R. ANSARI) : (a) to (c). Information is being collected and will be laid on the Table of the Sabha.

**Thorium Research for Nuclear Power
Development**

587. SHRI SRIKANTA DATTA NARASINHARAJA WADIYAR : Will the PRIME MINISTER be pleased to state :

(a) whether Government have explored the possibility of exploiting India's vast thorium reserves for nuclear power development;

(b) if so, the specific steps have been taken by Government in this regard;

(c) the schemes prepared for implementation for nuclear power development; and

(d) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) Mining and processing of thorium from the Manavalakurichi sands of Kerala have been carried on for several years now.

(b) Research and development on the irradiation behaviour of thorium in research reactors and its reprocessing in pilot plant scale has been undertaken. Thorium blankets will be used in the fast breeder test reactor at Kalpakkam.

(c) and (d). The nuclear power development programme would be implemented in the following three stages :

Stage I : Construction and operation of a number of pressurised heavy water reactor units using the natural uranium for production of power.

Stage II : Construction and operation of fast breeder reactors using plutonium as fuel and depleted uranium thorium as blanket material.

Stage III : Construction and operation of fast breeder reactors using uranium 233 as fuel and thorium as blanket material.

**Patrolling Arrangements of the Country's
Vast Coast Line**

588. SHRI SRIKANTA DATTA :
SHRI SRIKANTA DATTA
MARASIMHARAJA
WADIYAR :

Will the Minister of DEFENCE be pleased to State :

(a) whether there is a greater need to strengthen the patrolling arrangements of the country's vast coast line;

(b) if so, the steps taken to deploy sophisticated radars and anti-ship missiles;

(c) whether countries like Britain, France and West Germany have offered anti-ship missiles to equip the 24 Dornier 228 aircrafts which are to be deployed for patrolling the country's vast coast line; and

(d) the other steps proposed to be taken by Government to safeguard the country's vast cost line ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a), (b) and (d) : The plans of the Navy as well as that of the Coast Guard take into account the need for adequately patrolling the country's coast line and steps are taken to appropriately augment their force levels and by the induction of suitable ships, aircraft, equipment and weaponry to adequately protect our interests.

(c) It will not be in the national interest to disclose the details.

[Translation]

Decision to Shift National Academy of Administration to Ghaziabad

589. SHRI HARISH RAWAT : Will the PRIME MINISTER be pleased to state.

(a) whether a decision has been taken to shift the National Academy which provides training to I.A.S. Officers from Mussoorie to Ghaziabad; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF PERSONNEL AND TRAINING, ADMINISTRATIVE REFORMS AND PUBLIC GRIEVANCES AND PENSION (SHRI P. CHIDAMBARAM) : (a) and (b) . Yes, Sir. The infra-structural facilities available at Mussoorie are considered inadequate and there is not much scope for adding to the facilities at Mussoorie. Besides, difficulties are being experienced in getting proper faculty and quality guest faculty in the Lal Bahadur Shastri National Academy of Administration at Mussoorie. Therefore,

the Government have decided to shift the Academy to Ghaziabad.

Accidents of Indian Air Force Planes

590. SHRI HARISH RAWAT : Will the Minister of DEFENCE be pleased to state :

(a) the number of the Indian Air Force planes which met with accident during the last six months;

(b) whether there has been an increase in the number of such crashes during the last one year; and

(c) if so, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) to (c) . This is classified information which cannot be disclosed in the public interest. However, there has been a marginal increase in the number of accidents during the period First November, 1984 to Thirty-first October, 1985, as compared to the corresponding period last year. This was primarily due to an increase in bird strike accidents.

[English]

Interpol Meeting to Curb Terrorism at Washington

591. SHRI V. TULSI RAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Interpol at its general assembly meeting held recently at Washington, decided to curb terrorism;

(b) if so, names of the countries that participated at the meeting and sponsored such a move;

(c) whether some of the developed nations opposed the move, if so, the names of those countries and the reasons for their opposing the move ;

(d) whether separate cells of Interpol for the purpose will be set up in the participating countries or the existing cells will be entrusted with the work; and

(e) the time by which terrorism is expected to be curbed in India ?